

(b) if so, whether the U.S.S.R. Government will make available the necessary equipment and technical assistance required in this connection?

The Minister of Industry (Shri Manubhai Shah): (a) Proposals to establish plants for the manufacture of basic drugs in the Public Sector are still under consideration of Government.

(b) Does not arise.

Madras Lungis

*679. **Shri Abdul Salam:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the countries for which Madras lungis are exported; and

(b) the quantity and the type of lungis exported so far during 1957-58?

The Minister of Commerce (Shri Kanungo): (a) and (b). A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No. 4].

Salt

*680. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state whether the saltish water of Pongkong Lake in Kashmir, situated 100 miles east of Leh at the altitude of 14,000 feet has been examined for the purpose of preparing salt?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The Jammu & Kashmir Government are, it is understood, investigating the possibility of manufacturing salt from the water of Pongkong Lake.

हिन्दुस्तान हाजसिग फ़ैक्टरी

*६८२. श्री ह० च० शर्मा : क्या निर्वाण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हिन्दुस्तान हाजसिग फ़ैक्टरी (प्राइवेट) लिमिटेड, जो कि १६ अगस्त,

१९५५ को सरकार द्वारा अपने हाथ में ले ली गई थी, अभी सरकार के अधीन ही काम कर रही है ; और

(ख) यदि हां, तो इस से सरकार को १९५७-५८ में कितनी हानि हुई ?

निर्वाण, आवास और संभरण उपमंत्री (श्री अनिल कु० चन्दा) : (क) जी, हां।

(ख) फ़ैक्टरी का माली साल केवल ३ महीने पहले १ अगस्त, १९५७ को शुरू हुआ है। १९५७-५८ में इसकी माली हालत की जांच करने के लिये यह समय बहुत कम है। सरकारी प्रबन्ध में १९५५-५६ में फ़ैक्टरी को मामूली सा लाभ हुआ था। १९५६-५७ के लेखे तैयार किये जा रहे हैं और कम्पनीज एक्ट की धारा ६२९(१) के अनुसार फ़ैक्टरी की सालाना रिपोर्ट तथा जांचा हुआ बैलेन्स शीट समूह के सामने रख दिया जायेगा।

Model Rules on Maternity Benefits

*685. **Shrimati Renu Chakravarty:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of States which have adopted the model rules on Maternity Benefit circulated by the Central Government; and

(b) whether the Government of West Bengal have made any amendments to its Maternity Benefit Legislation since receiving these rules?

The Deputy Minister of Labour (Shri Abid Ali): (a) Two.

(b) No. The matter is receiving their attention.

Beedi Industrial Premises, Madras

*688. **Shri Tangamani:** Will the Minister of Labour and Employment be pleased to state:

(a) whether the Government of Madras have forwarded a Bill to regulate the conditions of work in